

## Appendix I : Revenue Receipts of States and Union Territories with Legislature

(₹ Lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>1,57,76,803.8</b>	<b>2,06,22,401.1</b>	<b>1,73,76,701.2</b>	<b>2,01,17,361.1</b>	<b>23,78,813.5</b>	<b>26,15,764.9</b>	<b>29,31,272.1</b>	<b>31,26,730.3</b>
<b>I. TAX REVENUE (A+B)</b>	<b>1,16,20,250.6</b>	<b>1,43,98,937.0</b>	<b>1,31,63,309.4</b>	<b>1,60,26,382.0</b>	<b>18,92,652.2</b>	<b>20,51,187.7</b>	<b>21,97,356.3</b>	<b>24,38,432.1</b>
<b>A. Own Tax Revenue (1 to 3)</b>	<b>78,02,576.6</b>	<b>1,02,59,874.9</b>	<b>85,92,235.4</b>	<b>1,09,78,918.0</b>	<b>2,23,735.1</b>	<b>2,56,503.7</b>	<b>2,56,759.3</b>	<b>2,95,273.1</b>
<b>1. Taxes on Income (i+ii)</b>	<b>29,857.2</b>	<b>52,137.5</b>	<b>32,695.3</b>	<b>52,137.5</b>	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	29,857.2	52,137.5	32,695.3	52,137.5	—	—	—	—
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>8,36,703.2</b>	<b>12,30,987.1</b>	<b>9,90,455.8</b>	<b>13,80,987.1</b>	<b>6,549.4</b>	<b>3,620.7</b>	<b>3,777.5</b>	<b>4,344.1</b>
i) Land Revenue	10,975.8	5,771.4	5,235.3	5,771.4	4,766.9	2,220.7	2,386.7	2,744.7
ii) Stamps and Registration Fees	8,02,249.5	12,00,000.0	9,54,235.0	13,50,000.0	1,782.5	1,400.0	1,390.8	1,599.4
iii) Urban Immovable Property Tax	23,477.8	25,215.7	30,985.5	25,215.7	—	—	—	—
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>69,36,016.2</b>	<b>89,76,750.3</b>	<b>75,69,084.3</b>	<b>95,45,793.4</b>	<b>2,17,185.7</b>	<b>2,52,883.0</b>	<b>2,52,981.8</b>	<b>2,90,929.1</b>
i) Sales Tax (a to e)	18,00,436.1	25,40,200.0	18,47,515.1	24,50,000.0	22,181.8	28,752.0	32,100.0	36,915.0
a) Central Sales Tax	1,13,233.4	1,48,052.8	1,48,210.4	2,03,553.2	22,181.8	28,752.0	32,100.0	36,915.0
b) State Sales Tax/VAT	16,87,180.8	23,92,084.8	16,99,246.2	22,46,384.3	—	—	—	—
c) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
d) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
e) Other Receipts	21.9	62.5	58.6	62.5	—	—	—	—
ii) State Excise	14,79,841.7	18,00,000.0	15,99,760.3	25,59,700.0	28,086.6	24,217.0	25,600.0	29,440.5
iii) Taxes on Vehicles	4,32,023.1	7,00,000.0	4,55,709.2	5,20,300.0	6,211.0	4,000.0	4,098.8	4,713.6
iv) Taxes on Goods and Passengers	1,219.6	1,944.3	253.1	1,944.3	1.0	—	—	—
v) Taxes and Duties on Electricity	4,24,255.5	5,09,574.5	5,52,799.9	2,64,834.6	—	—	—	—
vi) Entertainment Tax	117.7	26.5	19.8	26.5	—	—	—	—
vii) State Goods and Services Tax	27,98,119.9	34,24,935.0	31,13,024.3	37,48,918.0	1,60,705.3	1,95,914.0	1,91,183.0	2,19,860.0
viii) Other Taxes and Duties	2.8	70.0	2.6	70.0	—	—	—	—
<b>B. Share in Central Taxes (i to x)</b>	<b>38,17,674.0</b>	<b>41,39,062.1</b>	<b>45,71,074.0</b>	<b>50,47,464.0</b>	<b>16,68,917.1</b>	<b>17,94,684.0</b>	<b>19,40,597.0</b>	<b>21,43,159.0</b>
i) Central Goods and Services Tax (CGST)	10,85,948.0	13,36,677.0	13,87,260.0	15,07,939.0	4,71,467.0	5,80,317.0	5,84,193.0	6,55,224.0
ii) Corporation Tax	12,63,041.0	13,23,089.0	13,72,038.0	15,15,651.0	5,59,820.0	5,74,417.0	6,00,012.0	6,73,024.0
iii) Income Tax	12,57,885.0	12,87,186.0	15,84,512.0	17,45,593.0	5,46,106.0	5,58,830.0	6,60,938.0	7,41,593.0
iv) Estate Duty	—	—	—	—	—	—	—	—
v) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
vi) Taxes on Wealth	0.0	-34.0	—	—	—	-15.0	-16.0	-22.0
vii) Customs	1,51,072.0	1,31,132.0	1,60,187.0	2,22,846.0	65,593.0	56,931.0	66,757.0	43,732.0
viii) Union Excise Duties	47,396.0	54,922.0	60,619.0	46,973.0	20,576.0	23,844.0	25,087.0	26,150.0
ix) Service Tax	6,007.0	830.0	851.0	166.0	2,609.0	360.0	363.0	72.0
x) Other Taxes and Duties on Commodities and Services	6,325.0	5,260.1	5,607.0	8,296.0	2,746.1	—	3,263.0	3,386.0
<b>II. NON-TAX REVENUE (C+D)</b>	<b>41,56,553.1</b>	<b>62,23,464.1</b>	<b>42,13,391.7</b>	<b>40,90,979.1</b>	<b>4,86,161.3</b>	<b>5,64,577.3</b>	<b>7,33,915.8</b>	<b>6,88,298.2</b>
<b>C. Own Non-Tax Revenue (1 to 6)</b>	<b>5,41,694.0</b>	<b>15,40,000.0</b>	<b>7,43,211.5</b>	<b>10,57,600.0</b>	<b>1,01,786.9</b>	<b>84,777.3</b>	<b>91,115.8</b>	<b>1,05,398.2</b>
<b>1. Interest Receipts</b>	<b>910.4</b>	<b>4,759.2</b>	<b>2,073.2</b>	<b>4,020.9</b>	<b>9,312.8</b>	—	—	—
<b>2. Dividends and Profits</b>	<b>159.1</b>	<b>1,198.7</b>	<b>1,30,143.7</b>	<b>1,012.8</b>	—	—	—	—
<b>3. General Services</b>	<b>77,345.6</b>	<b>1,80,537.9</b>	<b>1,00,135.7</b>	<b>1,52,532.9</b>	<b>11,098.5</b>	<b>7,835.6</b>	<b>8,422.4</b>	<b>9,685.7</b>
<i>of which: State Lotteries</i>	—	—	—	—	—	—	—	—

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>25,943.2</b>	<b>1,10,876.9</b>	<b>30,387.4</b>	<b>94,749.8</b>	<b>4,802.0</b>	<b>5,495.5</b>	<b>5,905.5</b>	<b>6,791.3</b>
i) Education, Sports, Art and Culture	3,406.4	56,331.9	3,443.3	47,669.3	1,426.4	396.9	425.7	489.5
ii) Medical and Public Health	17,666.1	45,500.6	21,129.6	38,442.2	351.7	800.4	860.2	989.2
iii) Family Welfare	1.2	2.5	165.0	94.2	3.1	—	—	—
iv) Water Supply and Sanitation	960.1	1,790.0	734.8	1,512.3	1,250.5	2,450.3	2,633.5	3,028.5
v) Housing	273.2	574.1	682.3	485.0	3.2	754.4	810.8	932.4
vi) Urban Development	69.2	165.5	36.6	139.8	1,066.4	1,070.0	1,150.0	1,322.5
vii) Labour and Employment	2,152.0	3,788.6	1,915.7	3,630.5	691.4	0.1	0.1	0.1
viii) Social Security and Welfare	104.7	223.4	1,307.1	663.9	5.4	—	—	—
ix) Others	1,310.3	2,500.4	972.9	2,112.5	4.0	23.5	25.3	29.1
<b>5. Fiscal Services</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>6. Economic Services ( i to xvii )</b>	<b>4,37,335.6</b>	<b>12,42,627.3</b>	<b>4,80,471.4</b>	<b>8,05,283.7</b>	<b>76,573.6</b>	<b>71,446.2</b>	<b>76,787.9</b>	<b>88,921.1</b>
i) Crop Husbandry	410.5	1,003.5	392.3	944.3	272.2	995.1	1,069.5	1,229.9
ii) Animal Husbandry	453.1	76.8	52.0	76.0	232.3	695.5	747.5	859.6
iii) Fisheries	135.8	919.4	426.1	899.4	57.2	117.7	126.5	145.5
iv) Forestry and Wildlife	21,136.7	90,000.0	10,797.5	51,907.6	927.6	2,675.0	2,875.0	3,306.3
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	1,634.8	22,791.1	3,443.3	19,255.6	64.9	139.2	149.6	172.0
vii) Other Agricultural Programmes	1.1	2.6	0.5	2.2	22.7	12.4	13.3	15.3
viii) Major and Medium Irrigation Projects	3,771.9	30,098.7	2,136.7	29,057.7	—	—	—	—
ix) Minor Irrigation	48.4	320.0	87.4	270.4	18.8	7.2	7.7	8.9
x) Power	392.2	808.0	427.8	682.7	53,284.5	41,195.0	44,275.0	51,531.3
xi) Petroleum	—	—	—	—	—	—	—	—
xii) Village and Small Industries	697.1	1,325.4	593.9	1,119.8	248.2	2,196.7	2,361.0	2,715.1
xiii) Industries@	3,02,436.1	8,00,000.0	3,05,985.6	5,36,600.0	13,219.5	14,739.7	15,841.8	18,218.0
xiv) Ports and Light Houses	0.1	0.1	—	0.1	—	—	—	—
xv) Road Transport	97,817.0	2,84,835.2	1,45,475.0	1,55,000.0	2,578.9	5,767.3	6,198.5	7,128.3
xvi) Tourism	0.5	0.3	1.0	0.2	531.4	39.1	42.0	48.3
xvii) Others*	8,400.5	10,446.3	10,652.4	9,467.9	5,115.5	2,866.3	3,080.6	3,542.7
<b>D. Grants from the Centre (1 to 7)**</b>	<b>36,14,859.1</b>	<b>46,83,464.1</b>	<b>34,70,180.3</b>	<b>30,33,379.1</b>	<b>3,84,374.5</b>	<b>4,79,800.0</b>	<b>6,42,800.0</b>	<b>5,82,900.0</b>
1. State Plan Schemes	—	—	—	—	—	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	18,03,718.9	26,25,781.1	14,08,092.7	24,21,061.6	2,84,819.4	4,00,000.0	5,63,000.0	5,00,000.0
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Finance Commission Grants	13,17,427.0	8,07,733.0	9,64,083.6	5,40,230.0	21,040.0	59,800.0	59,800.0	62,900.0
i) Post Devolution Revenue Deficit Grants	10,54,900.0	2,69,100.0	2,69,100.0	0.0	—	—	—	—
ii) Grants for Rural Local Bodies	94,835.0	2,03,100.0	3,97,419.0	2,78,725.0	—	17,900.0	17,900.0	18,900.0
iii) Grants for Urban Local Bodies	73,575.0	1,04,600.0	98,455.1	1,07,939.0	—	9,200.0	9,200.0	9,700.0
iv) Grant in aid for State Disaster Response Fund	94,000.0	1,64,533.0	98,720.0	1,14,589.0	21,040.0	—	27,600.0	28,900.0
v) Others (including Health Sector Grants)	117.0	66,400.0	1,00,389.5	38,977.0	—	32,700.0	5,100.0	5,400.0
6. Grants under proviso to Article 275(1) of the Constitution	—	3,047.6	—	3,047.6	7,265.3	—	—	—
7. Other Grants	4,93,713.2	12,46,902.4	10,98,004.0	69,039.8	71,249.8	20,000.0	20,000.0	20,000.0
of which: GST Compensation (1)#	—	—	—	—	—	—	—	—
GST Compensation (2)#	4,57,033.2	—	—	16,397.4	—	—	—	—

## Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	ASSAM				BIHAR			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>89,74,229.7</b>	<b>1,14,08,469.3</b>	<b>1,17,03,811.7</b>	<b>1,11,94,384.0</b>	<b>1,72,68,802.2</b>	<b>2,12,32,696.8</b>	<b>2,14,49,425.9</b>	<b>2,26,79,840.5</b>
<b>I. TAX REVENUE (A+B)</b>	<b>54,19,628.3</b>	<b>61,95,254.8</b>	<b>64,66,129.5</b>	<b>74,14,841.9</b>	<b>1,39,52,758.6</b>	<b>1,52,43,730.5</b>	<b>1,53,13,730.5</b>	<b>1,67,31,192.0</b>
<b>A. Own Tax Revenue (1 to 3)</b>	<b>24,50,202.3</b>	<b>30,00,165.8</b>	<b>30,11,272.5</b>	<b>34,14,841.9</b>	<b>44,01,773.6</b>	<b>49,70,004.5</b>	<b>50,40,004.5</b>	<b>54,30,000.0</b>
<b>1. Taxes on Income (i-ii)</b>	<b>21,447.6</b>	<b>23,800.6</b>	<b>25,766.9</b>	<b>30,920.3</b>	<b>15,649.9</b>	<b>17,500.0</b>	<b>17,500.0</b>	<b>17,500.0</b>
i) Agricultural Income Tax	166.8	700.0	230.0	276.0	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	21,280.8	23,100.6	25,536.9	30,644.3	15,649.9	17,500.0	17,500.0	17,500.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>1,01,001.2</b>	<b>1,50,260.0</b>	<b>1,21,201.4</b>	<b>1,45,441.7</b>	<b>6,81,163.1</b>	<b>6,85,000.0</b>	<b>7,55,000.0</b>	<b>8,10,000.0</b>
i) Land Revenue	15,850.1	68,156.0	19,020.1	22,824.2	36,056.9	55,000.0	55,000.0	60,000.0
ii) Stamps and Registration Fees	85,151.0	82,104.0	1,02,181.3	1,22,617.5	6,45,106.2	6,30,000.0	7,00,000.0	7,50,000.0
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>23,27,753.6</b>	<b>28,26,105.2</b>	<b>28,64,304.3</b>	<b>32,38,479.9</b>	<b>37,04,960.7</b>	<b>42,67,504.5</b>	<b>42,67,504.5</b>	<b>46,02,500.0</b>
i) Sales Tax (a to e)	6,74,861.0	7,74,324.1	8,68,833.2	8,71,799.8	9,88,125.1	7,93,400.0	7,93,400.0	10,01,000.0
a) Central Sales Tax	28,948.4	30,000.0	34,738.1	41,685.8	1,111.9	1,000.0	1,000.0	1,000.0
b) State Sales Tax/VAT	6,45,090.3	7,43,124.1	8,33,108.4	8,28,930.1	9,87,013.2	7,92,400.0	7,92,400.0	10,00,000.0
c) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
d) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
e) Other Receipts	822.2	1,200.0	986.7	1,184.0	—	—	—	—
ii) State Excise	2,52,557.2	3,00,000.0	3,03,068.6	4,10,082.3	119.6	—	—	—
iii) Taxes on Vehicles	1,34,840.8	1,44,503.9	1,73,808.9	2,19,770.7	2,93,546.9	3,30,000.0	3,30,000.0	3,70,000.0
iv) Taxes on Goods and Passengers	264.4	549.7	317.2	380.7	132.0	—	—	—
v) Taxes and Duties on Electricity	8,781.0	39,926.8	10,537.2	12,644.7	98,706.4	33,000.0	33,000.0	75,000.0
vi) Entertainment Tax	0.7	0.5	0.9	1.0	—	—	—	—
vii) State Goods and Services Tax	12,56,445.2	15,66,800.0	15,07,734.2	17,23,795.8	23,24,292.9	31,11,100.0	31,11,100.0	31,56,500.0
viii) Other Taxes and Duties	3.4	0.4	4.0	4.8	37.7	4.5	4.5	—
<b>B. Share in Central Taxes (i to x)</b>	<b>29,69,426.0</b>	<b>31,95,089.0</b>	<b>34,54,857.0</b>	<b>40,00,000.0</b>	<b>95,50,985.0</b>	<b>1,02,73,726.0</b>	<b>1,02,73,726.0</b>	<b>1,13,01,192.0</b>
i) Central Goods and Services Tax (CGST)	8,39,350.0	10,33,142.0	10,55,676.0	12,16,950.0	26,98,902.0	33,22,039.0	33,22,039.0	36,54,243.0
ii) Corporation Tax	9,94,902.0	10,22,639.0	10,61,289.0	12,31,095.0	32,01,947.0	32,88,269.0	32,88,269.0	36,17,096.0
iii) Income Tax	9,72,245.0	9,94,890.0	11,69,055.0	13,56,104.0	31,26,219.0	31,99,041.0	31,99,041.0	35,18,945.0
iv) Estate Duty	—	—	—	—	—	—	—	—
v) Other Taxes on Income and Expenditure	—	—	—	—	—	—	—	—
vi) Taxes on Wealth	—	-27.0	-28.0	-32.0	—	-85.0	-85.0	—
vii) Customs	1,16,768.0	1,01,354.0	1,18,078.0	1,36,970.0	3,75,466.0	3,25,903.0	3,25,903.0	3,58,493.0
viii) Union Excise Duties	36,632.0	42,450.0	44,374.0	51,474.0	1,17,803.0	1,36,497.0	1,36,497.0	1,50,147.0
ix) Service Tax	4,640.0	641.0	642.0	745.0	14,928.0	2,062.0	2,062.0	2,268.0
x) Other Taxes and Duties on Commodities and Services	4,889.0	—	5,771.0	6,694.0	15,720.0	—	—	—
<b>II. NON-TAX REVENUE (C+D)</b>	<b>35,54,601.4</b>	<b>52,13,214.5</b>	<b>52,37,682.2</b>	<b>37,79,542.1</b>	<b>33,16,043.6</b>	<b>59,88,966.3</b>	<b>61,35,695.4</b>	<b>59,48,648.5</b>
<b>C. Own Non-Tax Revenue (1 to 6)</b>	<b>5,76,130.6</b>	<b>7,01,083.9</b>	<b>7,12,356.8</b>	<b>8,87,128.5</b>	<b>4,13,490.0</b>	<b>6,51,174.0</b>	<b>6,58,184.0</b>	<b>7,32,586.1</b>
<b>1. Interest Receipts</b>	<b>32,367.7</b>	<b>15,983.9</b>	<b>38,841.2</b>	<b>46,609.5</b>	<b>64,203.3</b>	<b>1,70,473.1</b>	<b>1,70,473.1</b>	<b>1,71,925.8</b>
<b>2. Dividends and Profits</b>	<b>44,761.8</b>	<b>15,029.6</b>	<b>53,714.1</b>	<b>64,456.9</b>	<b>148.8</b>	<b>626.1</b>	<b>626.1</b>	<b>730.0</b>
<b>3. General Services</b>	<b>30,409.2</b>	<b>30,438.4</b>	<b>36,491.0</b>	<b>43,789.3</b>	<b>45,499.3</b>	<b>1,11,536.8</b>	<b>1,18,546.8</b>	<b>1,71,973.1</b>
<i>of which: State Lotteries</i>	—	—	—	—	—	—	—	—

**Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)**

(₹ Lakh)

Item	ASSAM				BIHAR			
	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)	2022-23 (Accounts)	2023-24 (Budget Estimates)	2023-24 (Revised Estimates)	2024-25 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services ( i to ix)</b>	<b>5,793.7</b>	<b>5,816.1</b>	<b>6,952.4</b>	<b>8,342.9</b>	<b>5,917.6</b>	<b>8,995.9</b>	<b>8,995.9</b>	<b>6,414.4</b>
i) Education, Sports, Art and Culture	867.2	565.7	1,040.6	1,248.7	582.9	1,623.4	1,623.4	708.7
ii) Medical and Public Health	2,374.2	1,871.1	2,849.1	3,418.9	3,159.9	5,095.6	5,095.6	3,379.9
iii) Family Welfare	5.0	2.1	5.9	7.1	—	—	—	—
iv) Water Supply and Sanitation	58.0	67.8	69.6	83.6	269.6	543.1	543.1	388.3
v) Housing	692.9	952.5	831.5	997.8	454.8	273.5	273.5	292.3
vi) Urban Development	59.2	211.9	71.0	85.3	347.3	135.0	135.0	400.5
vii) Labour and Employment	1,730.4	2,105.1	2,076.4	2,491.7	1,075.1	1,266.1	1,266.1	1,211.3
viii) Social Security and Welfare	5.8	38.3	6.9	8.3	7.3	50.8	50.8	8.2
ix) Others	1.0	1.7	1.2	1.5	20.8	8.5	8.5	25.3
<b>5. Fiscal Services</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>6. Economic Services ( i to xvii )</b>	<b>4,62,798.3</b>	<b>6,33,816.0</b>	<b>5,76,358.0</b>	<b>7,23,929.9</b>	<b>2,97,721.0</b>	<b>3,59,542.2</b>	<b>3,59,542.2</b>	<b>3,81,542.8</b>
i) Crop Husbandry	100.5	170.8	120.6	144.7	541.7	528.8	528.8	555.2
ii) Animal Husbandry	102.8	148.7	123.3	148.0	59.3	66.3	66.3	73.0
iii) Fisheries	485.6	545.0	582.7	699.2	1,876.9	2,406.5	2,406.5	2,391.5
iv) Forestry and Wildlife	45,139.4	1,01,000.4	75,167.2	1,25,000.0	6,157.8	4,000.0	4,000.0	6,000.5
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	73.4	77.0	88.1	105.7	685.3	1,267.7	1,267.7	755.7
vii) Other Agricultural Programmes	8.1	21.3	9.7	11.7	—	0.1	0.1	—
viii) Major and Medium Irrigation Projects	16.7	297.5	20.1	24.1	8,305.6	5,000.0	5,000.0	6,006.2
ix) Minor Irrigation	125.5	20.3	150.7	180.8	320.2	553.4	553.4	372.0
x) Power	—	—	—	—	—	—	—	—
xi) Petroleum	4,08,705.7	4,20,465.5	4,90,446.8	5,86,037.2	—	—	—	—
xii) Village and Small Industries	86.6	67.1	103.9	124.7	1.4	12.2	12.2	—
xiii) Industries@	663.0	87,482.5	795.7	954.8	2,73,013.9	3,30,025.1	3,30,025.1	3,50,025.3
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	—	—	—	—	19.0	20.0	20.0	20.0
xvi) Tourism	420.1	70.4	504.1	604.9	289.5	200.0	200.0	200.0
xvii) Others*	6,871.0	23,449.4	8,245.2	9,894.3	6,450.4	15,462.3	15,462.3	15,143.4
<b>D. Grants from the Centre (1 to 7)**</b>	<b>29,78,470.8</b>	<b>45,12,130.6</b>	<b>45,25,325.4</b>	<b>28,92,413.7</b>	<b>29,02,553.6</b>	<b>53,37,792.3</b>	<b>54,77,511.4</b>	<b>52,16,062.4</b>
1. State Plan Schemes	—	—	—	—	-37,447.8	—	—	—
2. Central Plan Schemes	—	—	—	—	—	—	—	—
3. Centrally Sponsored Schemes	21,55,732.5	31,13,048.3	31,26,243.2	23,19,682.2	22,23,717.7	44,74,233.3	44,74,233.3	43,03,942.4
4. NEC/ Special Plan Scheme	—	—	—	—	—	—	—	—
5. Finance Commission Grants	7,35,500.2	10,18,639.0	10,18,639.0	4,80,627.0	6,73,265.0	8,63,559.0	9,63,459.0	9,12,120.0
i) Post Devolution Revenue Deficit Grants	4,89,000.0	2,91,800.0	2,91,800.0	—	—	—	—	—
ii) Grants for Rural Local Bodies	1,22,800.0	1,85,500.0	1,85,500.0	1,93,550.0	3,84,200.0	3,88,400.0	3,88,400.0	4,11,400.0
iii) Grants for Urban Local Bodies	58,820.0	1,12,400.0	1,12,400.0	1,34,850.0	1,55,235.0	2,00,100.0	3,00,000.0	2,11,900.0
iv) Grant in aid for State Disaster Response Fund	64,880.0	85,140.0	85,140.0	89,460.0	1,18,960.0	1,56,100.0	1,56,100.0	1,63,900.0
v) Others (including Health Sector Grants)	0.2	3,43,799.0	3,43,799.0	62,767.0	14,870.0	1,18,959.0	1,18,959.0	1,24,920.0
6. Grants under proviso to Article 275(1) of the Constitution	—	—	—	—	—	—	—	—
7. Other Grants	87,238.1	3,80,443.2	3,80,443.2	92,104.5	43,018.7	—	39,819.1	—
of which: GST Compensation (1)#	42,397.3	93,000.0	93,000.0	—	—	—	—	—
GST Compensation (2)#	—	—	—	—	18,365.8	—	39,819.1	—